

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 231
CP-46/ND/2024

IN THE MATTER OF:

M/s. SKC Consulting Pvt. Ltd. & Anr. ... Appellant/Petitioner

Versus

GT Cargo Fitting India Pvt. Ltd. & Ors. ... Respondent

Under Section: 241(1), 242

Order delivered on 22.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Petitioner : Adv. Mohit R., Adv. S. Shukla, Adv. Y. Sharma

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

As prayed by the Ld. Counsel for the Respondent, the counter reply filed on behalf of all the Respondents be taken on record, irrespective of the fact that the same is filed after some delay. As prayed by the Ld. Counsel appearing for the Petitioner three weeks' time is granted for filing the rejoinder.

List on 05.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)